

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/18/ (IB)/CB/2018
NAME OF THE PETITIONER(S) : P.B RADHAKRISHNAN
NAME OF THE RESPONDENT(S) : DELEO CONSTRUCTION PVT LTD
UNDER SECTION : 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. Murali

Counsel for Resp



Prabhakar for -
S.R. Raghunathan

Counsel for
petitioner



ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has filed the counter; copy of which is given to the other side. Matter is posted for arguments.

Put up on 21.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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